



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Saturday,31st August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	I.A.(Civil)/2619/2024 B/O in WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR F	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC
	WITH WP(C)/4119/2024	KOHINOOR PULP AND PAPER PVT LTD Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED AND ANR	DR B P TODI DR ANKIT TODI MS. R JUGLI	SC, AIDC

LEAVE NOTE OF ADVOCATES FOR 31/08/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
4)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
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18)	MR. S SHARMA	02-09-2024	To	03-09-2024
19)	MS. G BORAH	31-08-2024	To	31-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WP(C)/4115/2024 FIXED	BABLU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MR S ISLAM	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 31/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
17	WP(C)/4359/2019 AT 10:30 AM	DHARAMPAL SATYAPAL LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
18	WP(C)/1076/2024 AT 10:30 AM	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	DR. A SARAF MR. Z ISLAM OTOLI KITS MR P K BORA B SARMA MR. G. DUTTATRAY
MOTION				
19	Crl.Pet./1070/2024 B/O	NRIPEN SARMA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ORDERS				
20	Crl.Pet./296/2024 B/O	ABDUL AZIZ Versus MS. SABANA YASMIN	DR. R SARMAH MS P SAHA	
21	Crl.Pet./396/2024 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 18 ORS	MR. A ALI MR S ISLAM MR. Y ALI	DR. B AHMED (R-2 TO 18) MR. N HAQUE (R-2 TO 18) MR. K UDDIN (R-2 TO 18) MR. A K AZAD (R-2 TO 18) MR. M HUSSAIN (R-2 TO 18) MR. G HUSSAIN (R-2 TO 18) MS. P. KALITA (R-16) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
20	WP(C)/1476/2024 PART-HEARD, FIXED AT 2:00 P.M.	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
21	WP(C)/4330/2024 FIXED	RITA ROY Versus THE UNION OF INDIA AND 3 ORS	MR. S K SINGHA MR B SARMAH MR G PATHAK	DY.S.G.I.
22	WP(C)/4389/2024 FIXED	MD. JAKIR ALI Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID	DY.S.G.I.
23	WP(C)/4390/2024 FIXED	SAHIDUL ISLAM Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
24	WP(C)/4391/2024 FIXED	SHYAM KISHOR SAH Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
25	WP(C)/4392/2024 FIXED	RAM PODDAR Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
26	WP(C)/4393/2024 FIXED	YASMIN BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
ADMISSION				
27	WP(C)/5731/2023 FIXED	KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
28	WITH WP(C)/5706/2023	HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE

29	WITH WP(C)/5711/2023	BALORAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. P P BARUAH MRS. S BORPATRA GOHAIN MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
30	WITH WP(C)/5732/2023	SUMITRA BHATTA Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
31	WP(C)/4109/2024 FIXED	BIPLABANANDA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, REVENUE
ORDERS				
32	Cont.Cas(C)/151/2023 FIXED	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
33	WITH WP(C)/8460/2022	MD SAHANUR ALI Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	SC, GMC
34	WP(C)/4147/2024 WITH REPORT OF REGISTRAR (VIGILANCE), FIXED	KHUSIMAN NESSA @ CHAMPA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
35	WP(C)/4160/2024 WITH REPORT OF REGISTRAR (VIGILANCE), FIXED	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
23	Bail Appln./2436/2024 (AT 2:00 PM)	TOLARAM PAREEK @ ANIKET PAREEK Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
24	WITH AB/1967/2024	RAKESH JANGID Versus UNION OF INDIA	MR. S K SINGH MR D K MEDHI P BORUAH	SC, CBI
MOTION (BA)				
25	Bail Appln./2586/2024 FIXED.	DHRUBA CHARAN NATH Versus THE STATE OF ASSAM	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
MOTION				
26	AB/2305/2024 B/O	MINTU AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MD P RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./1578/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	NURCHAN ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
28	Bail Appln./2240/2024 WITH OFFICE NOTE, FIXED	DIL JAAN DEORI Versus THE STATE OF ASSAM	M PATHAK MR. T ALI	PP, ASSAM
29	Bail Appln./2342/2024 FIXED	SURAJIT BORO Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
30	Bail Appln./2344/2024 FIXED	MIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
31	Bail Appln./2383/2024 FIXED	MD. IBRAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM

ORDERS

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
17	Bail Appln./2056/2024 WITH CASE RECORD(SCANNED COPY), B/O	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
18	Bail Appln./2360/2024 B/O	RANJIT CHANDA AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
ORDERS				
19	Crl.Rev.P./181/2023 WITH LCR 1 FILE, B/O	DIPAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III AND MAC APPEAL]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
22 WP(C)/1435/2023 FIXED	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE

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16)	MR. N SHARMA	09-09-2024	To	22-09-2024
17)	MR. A K PURKAYASTHA	02-09-2024	To	03-09-2024
18)	MR. S SHARMA	02-09-2024	To	03-09-2024
19)	MS. G BORAH	31-08-2024	To	31-08-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR SATURDAY, THE 31ST DAY OF AUGUST, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

JUDGMENT

1. WP(C) 149/2023	MARTO KAMGO AND 6 ORS. VERSUS THE STATE OF AP AND 23 ORS.	T T TARA GAMKEN BAM TERJI KAMCHI KHODA APA RIYA SARKAR RIYA SARKAR Y MUGLI	DICKY PANGING D TAMUK LISSING PERME DOGE LONA KIRMAR ADO MEMI GADI TOKGE DARIN GA (AP) MARGE D SC(POWER)
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